

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 19 OF 2019 / EZ**

Kalinga Nagar Paribesh Surakhya Samiti ...Applicant

VERSUS

Member Secretary, Odisha State
Pollution Control Board & Others ...Respondents

INDEX

Sl. No.	Description of the documents	Page Nos.
1.	Affidavit.	
2.	Photocopy of the inspection report carried out on dtd.08.09.2023 along with analysis report. (ANNEXURE – R1/21 Colly)	
3.	Photocopy of direction dtd.18.09.2023. (ANNEXURE – R1/22)	

By the Respondent No.1

Kolkata

Through

Date:

Smt Papiya Banerjee Bihani,
Advocates for the Respondent No.6
(State Pollution Control Board, Odisha)
e-mail:pbanerjeebihani@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 19 OF 2019 / EZ

IN THE MATTER OF:

18 SEP 2023

Kalinga Nagar Paribesh Surakhya Samiti ...Applicant

VERSUS

Member Secretary, Odisha State
Pollution Control Board & Others ...Respondents

AFFIDAVIT ON BEHALF OF STATE
POLLUTION CONTROL BOARD, ODISHA
R.NO.1 IN RESPONSE TO THE
SUPPLEMENTARY AFFIDAVIT DATED
02.09.2023.

[Handwritten signature]

I, Dr. Kailasam Murugesan, IFS, son of late Paramasivam
Kailasam aged around 55 years, at present working as Member
Secretary, State Pollution Control Board, having my office at
Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O.



MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. ON 22003
 PH:-9437627119 (M)

Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.1 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.
2. That I have gone through the supplementary affidavit filed by the applicant dtd.02.09.2023 and understood the contents thereof and instead of giving para wise reply, the same given as follows:
3. That all the issues related to R.No.1 Board has been addressed in the previous affidavits. As regards the issue raised in para-19 of the supplementary affidavit regarding extraneous consideration for renewal of Consent to Operate, it is denied that the consent has been renewed for some extraneous consideration and in contradiction to the environmental norms and practices.
4. That it is further reiterated that no process waste water was noticed to be discharged outside the plant premises,



MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. ON-7110003
 PH: 9437627119 (M)

rather it is reused after treatment in treatment system. Only surface run-off water from plant area is discharged to outside through culvert-1 after treatment in Surface Run off Treatment System (SRTS), which meets the prescribed standard before discharged to outside. Regarding the surface run off from vacant area, the same is allowed to be discharged outside through culvert-2, 3 & 4 as per the conditions stipulated in Consent to Operate order.

5. That however, it was observed during inspection on dtd.15.07.2023 that a portion of untreated surface run-off from the plant area was found to be discharging through the culvert-1 mixing with the treated surface run off and finally going to outside, whose quality was not meeting the prescribed standard and on the day of visit there was continuous rain. A copy of the Inspection Report dtd.15.07.2023 has already been annexed as Annexure-R1/17 Colly in our affidavit dtd.14.08.2023. For this, violation, R.No.1 Board had issued appropriate direction u/s-33A of Water (PCP) Act, 1974 on dtd.31.07.2023. The industry has replied vide letter dtd.09.08.2023, which was



MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. ON-71/2009
 PH:-9437627119 (M)

received by the R.No.1 on dtd.11.08.2023 indicating the rectification measures mentioning that due to heavy torrential rain the water from upper catchment area to be entering into the plant premises. Copy of direction dtd.31.07.2023 and reply received by the R.No.1 Board on 11.08.2023 have already been annexed as ANNEXURE-R1/19 and ANNEXURE-R1/20 Colly.

6. That in the meantime, the R.No.1 Board has verified the compliance on dtd.08.09.2023 and the inspection report along with analysis report is annexed to this affidavit and marked as ANNEXURE - R1/21 Colly. From the inspection report, it was observed that the R.No.4 unit has stopped the discharge of untreated surface run off and there was discharge of treated surface run off through Culvert-1, whose quality is meeting the prescribed standard.

7. That it is humbly further submitted that the R.No.1 Board has issued a direction on dtd.18.09.2023 to the R.No.4 unit to construct an additional surface run off treatment system as an additional measure to cope up with the torrential rain



situation apart from the existing treatment system. Copy of direction dtd.18.09.2023 is annexed to this affidavit and marked as ANNEXURE – R1/22.

8. That It is pertinent to mention here that the Board inspects the industry from time to time as per the general schedule as well as in case of any complaint received and take appropriate action as per the law. The process of check and balance is being always continued.
9. That the R.No.1 Board craves leave of this Hon'ble Tribunal to file further affidavit, if required, for proper adjudication of this case.
10. That the annexures annexed to the present affidavit are true and correct copies of their originals.
11. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.




DEPONENT
Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar


MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2000
PH:-9437627119 (M)

VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 18th day of September, 2023.



DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

SWORN BEFORE ME




MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2000
PH:-9437627119 (M)

**INSPECTION REPORT OF M/S VISA STEEL LTD. AT - KALINGA NAGAR INDUSTRIAL
COMPLEX, JAKHAPURA, JAJPUR ROAD, DIST - JAJPUR**

M/S Visa Steel Ltd & M/s. Visa Special Steel Ltd were inspected on 08.09.2023 to verify the compliance to consent conditions as well as to verify the compliances made w.r.t directions issued to the industry dated 31.07.2023. Regional Officer, SPC Board, Kalinga Nagar and Er. M.M Sahoo, DEE, SPC Board, Kalinga Nagar accompanied during the inspection. Sri Manoj Kumar, Director, Sri Samrat Singh, AGM, Sri Subash Chandra Das, Divisional Manager and Sri Ansuman Mund, Manager of the unit accompanied during the inspection.

Background:

1. M/s Visa Steels Ltd., at - Kalinga Nagar Industrial Complex, Jakhapura, Jajpur Road, Dist - Jajpur is operating a Ferro Chrome Plant and Captive Power Plant having Consent to Operate valid upto 31.03.2025 for Captive Power Plant of capacity 75 MW (50 MW WHRB + 25 MW CFBC), Ferro Chrome Plant (FAP Unit - I & II) of capacity 5x16 MVA (150000 TPA), recovered Ferro Chrome (Metal Recovery Plant - II of capacity 30 TPH) - 27 TPD and recovered Ferro Chrome (Hascro Metal Recovery Plant - II of capacity 40 TPH) - 20 TPD.
2. M/s Visa Special Steels Ltd. is having Consent to Operate valid upto 31.03.2025 for DRI Kiln - I & II with steam generating facility - 2x500 TPD, Blast Furnace of capacity 1x250 m³ (175000 TPA pig iron), Wet Screen Iron Ore for MBF of capacity 1200 TPA.

The Rolling Mill & SMS were under shut down since November, 2017. Blast Furnace was under shut down since 03.08.2022 and the CFBC Power Plant was under shutdown since 01.09.2023. During inspection, the DRI units along with WHRB and Ferro Chrome Furnace - I of Unit - I and Furnace - I of Unit - II were in operation and following observations were made:

- i) Point wise compliance to Additional Conditions of Consent to Operate granted vide letter no. 4419, dated 22.03.2023 in favour of M/s Visa Steel Ltd. are tabulated below:

Sl. No.	Additional Condition of CTO order dated 22.03.2023	Compliance Observed
1.	The unit shall provide additional dry fog system/sprinklers at Bin Mixing Building of Ferro Alloys Complex-II for effective control of fugitive emission within 03 months.	The unit has installed 3 nos. of dry fog system, 4 nos. of fixed sprinklers at bin mixing building and 7 nos. of gun sprinklers from main gate to weigh bridge area for control of fugitive emission.
2.	The unit shall explore possibility for further reutilization of accumulated rain water from the rain water reservoir.	They are utilizing water from rain water reservoir for dust suppression with installation of additional 07 nos. of rain gun type water sprinklers from main gate to Weigh Bridge and water sprinkling on haulage road by deploying 3 nos. of water tanker (each of capacity 12 m ³) after treatment in the existing 1000 m ³ /day Reverse Osmosis system.
3.	The unit shall deploy mechanical road sweeper for cleaning of internal road within 06 month.	The industry has placed order for deploying mechanical road sweeping machine, which will be put into operation by 30.09.2023.
4.	The unit shall rectify CEMS - 6 & 7 installed at GCP outlet of furnace 3 & 4 and furnace 5 within 01 month for interruptedly data transmission to the server of the Board.	The industry has not rectified CEMS- 6 & 7 installed at GCP outlet of furnace 3 & 4 and furnace 5 as constant data are being transmitted to RTDAS server of the Board as verified from the IT Cell.

- ii) Point wise compliance to additional conditions of Consent to Operate granted vide letter no. 4028, dated 18.03.2023 in favour of M/s Visa Special Steel Ltd. are tabulated below:

Sl. No.	Additional Condition of CTO order dated 18.03.2023	Compliance Observed
1.	The unit shall increase no. of water sprinklers at Raw Material stack yard of DRI to control fugitive emission.	The unit has installed 10 nos. of fixed sprinklers at Raw Material stack yard of DRI to control fugitive emission. In addition to that they have engaged 3 nos. of mobile water tankers each of capacity 12 m ³ .
2.	The unit shall explore possibility for further reutilization of accumulated rain water from the rain water reservoir.	They are utilizing water from rain water reservoir for dust suppression with installation of additional 07 nos. of rain gun type water sprinklers from main gate to Weigh Bridge and water sprinkling on haulage road by deploying 3 nos. of water tanker (each of capacity 12 m ³) after treatment in the existing 1000 m ³ /day Reverse Osmosis system.
3.	The unit shall deploy mechanical road sweeper for cleaning of internal road within 06 month.	The industry has placed order for deploying mechanical road sweeping machine, which will be put into operation by 30.09.2023.

- iii) Point wise compliance to direction issued to M/s Visa Steel Ltd vide letter no. 12052, dated 31.07.2023 are tabulated below:

Sl. No.	Direction letter no. 12052 dated 31.07.2023	Compliance Observed
a.	Immediately stop discharge of untreated Surface runoff from the plant area to outside through culvert-1.	There was no discharge of untreated surface runoff observed from the plant area to outside through culvert-1. The unit has diverted the surface runoff passing through drain of culvert-1 to the existing Surface Runoff Treatment System (SRTS) for treatment of the same before discharging to outside.
b.	Adequately treat the untreated surface run-off generated from plant area in the existing Surface Runoff Treatment System (SRTS) before discharging to outside without bypassing the SRTS	No discharge of any untreated surface runoff was observed from the plant area to outside. The industry has provided SRTS of capacity 4400 m ³ /day having bar screen, O&G separation, sedimentation tank, Flash Mixer, Clarifloculator, clarified water collection tank, activated carbon filter and multigrade pressures and filter. The treated surface runoff from SRTS is discharged to outside the plant premises through culvert-1 near main gate. From the Analysis result it is observed that the quality of water being discharged through culvert - 1 to outside is within the prescribed standard w.r.t pH, TSS, Cr ⁶⁺ , Phenolic compound as phenol and Cyanide as CN. (Copy of analysis report is enclosed)
c.	Take steps for re-utilization of accumulated rain water from vacant areas as well as water from rain water harvesting pond	They are utilizing water from rain water reservoir for dust suppression with installation of additional 07 nos. of rain gun type water sprinklers from main gate to Weigh Bridge and water sprinkling on haulage road by deploying 3 nos. of water tanker (each of capacity 12 m ³) after treatment in the existing 1000 m ³ /day Reverse Osmosis system.

OBSERVATIONS:

1. The industry has installed requisite Air Pollution Control equipment / devices as per the consent to operate conditions to control the emissions such as ESPs/ GCPs/ Bag Filters. These devices were found to be operating effectively on the days of inspection as there was no visible emission from most of the operating units.
2. The process effluents of various sections like DRI, FAP & Metal Recovery Plant of the industry are treated in respective primary treatment system and reused.
3. The unit has provided a RO system of capacity 50m³/hr for treatment of cooling tower blow down, boiler blow down & DM plant regeneration effluent & treated effluent is reused in CPP.
4. The Surface Runoff from all the plant area is treated through Surface Runoff Treatment System (SRTS) of capacity 4400m³/day. The SRTS consists of Bar screen, Oil & Grease Trap, Collection and settling chambers, Flash mixer with chemical dosing and Clarifier. The treated runoff is discharged to outside the factory premises by an organized concrete drain through culvert – 1.
5. The unit needs to provide a new surface runoff treatment system as an additional measures to treat Surface runoff during heavy rain.
6. The water from the reservoir is treated in dedicated RO system of capacity 1000 m³/day and the treated water from this RO is reused in the plant as fresh water. The RO reject is used in metal cooling and Slag Cooling in FAP – II.
7. No discharge was observed from Culvert- 3 & 4 and there was discharge of surface runoff after treatment in SRTS to outside the factory premises by an organized concrete drain through culvert – 1. The sample was collected for analysis.
8. The surface runoff from active portion of solid waste dump site is passed through a settling tank and connected to SRTS.
9. The settling tank provided near solid waste dump area is found filled up with silt/sludge and most of the areas at the solid waste dump site were found covered with vegetation growth. Also the existing SRTS area needs to be cleaned and the clarifier needs to be colored.
10. It is observed that the unit has made provision to drain out treated surface runoff by pumping through a pipe to outside through Culvert-1; however it is observed that the said pipeline is not adequate to handle the flow required for pumping out the water. Therefore the unit needs to increase the diameter of the pipe provided for pumping out the treated surface runoff to outside.
11. Seepage water from DM plant area of the power plant and rolling mill area are collected in a seepage water tank. This seepage water is channelized to the SRTS through main drain and after treatment, it is discharged to outside through culvert No. 1 along with treated surface runoff.
12. The drain near surface water collection tank and near the common boundary wall of M/s. KJ Ispat & M/s. JSL are observed to be earthen drains which needs to be made concreted/PCC.
13. The approach road near material gate are not concreted which may result in increase in fugitive emission during plying of vehicles.
14. The drain near FAP-II area, near solid waste dump area, CPP area are earthen drains, which needs to be concreted/PCC.

15. The Raw Water Treatment Plant (RWTP) needs to be painted.
16. The industry has partially made PCC drain near SRTS area and remaining drains to be made concreted/PCC.
17. The work zone area near CPP & area near 50 m³/hr RO plant has not been paved/ concreted.
18. The industry has provided one mechanized Wheel Washing System near material gate area; however it is observed that the existing wheel washing facility needs to be to a sensor based mechanized system and relocated to main approach road or the unit shall make arrangements so that no vehicle shall bypass the mechanical wheel washing system before exit. Further, the industry needs to provide a new sensor based mechanical wheel washing system near the plant exit gate with adequate treatment and recycling facility for the wheel washing system.
19. For treatment of domestic wastewater, the industry has installed 3 nos. of Sewage Treatment Plants (STP) at Guest House & GT Hostel of capacity 150 KLD, Canteen Building of capacity 45 KLD & Colony within plant premises of capacity 45 KLD. The treated wastewater from STPs is used for gardening purposes and there is no discharge of this water to outside. The analysis result indicates that the quality of treated water is within the prescribed stand w.r.t. pH, TSS and BOD. (Copy of analysis report is enclosed).

There was no discharge of any untreated effluent or untreated surface runoff to outside the plant premises observed during the surprise inspection & there was discharge of surface runoff after treatment in SRTS to outside the factory premises by an organized PCC drain through culvert – 1 and the quality of water being discharged through culvert – 1 to outside is within the prescribed standard w.r.t pH, TSS, Cr⁶⁺, Phenolic compound as phenol and Cyanide as CN. Following recommendations are made:

RECOMMENDATIONS:

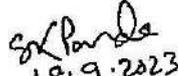
1. The industry shall install fixed type automatic water sprinklers at all the Raw Material Handling areas to control the fugitive emission.
2. The industry shall provide a new surface runoff treatment system of adequate capacity to cater the surface runoff generated from the whole plant area.
3. The unit shall provide a new Reverse Osmosis (RO) plant for further utilization of accumulated rain water from the Rain water harvesting pond.
4. The settling tank provided near solid waste dump area shall be cleaned and the connecting drain from the Solid waste dump area to SRTS shall be de-silted and maintained.
5. The unit shall increase the diameter of the pipe provided for discharge of the treated surface runoff to outside.
6. The industry shall explore possibilities for transfer of seepage water and rainwater from the reservoir for utilization by neighboring industries.
7. The earthen drain near surface water collection tank and near the common boundary wall of M/s. KJ Ispat & M/s. JSL shall be made concreted/PCC.
8. The road near material gate shall be concreted.
9. The earthen drain near FAP-II area, near solid waste dump area, CPP area shall be concreted.
10. The approach road near material gate area and Slag breaking area of FAP-II shall be concreted.

11. The settling tank provided near solid waste dump area shall be cleaned and clarifier unit of SRTS shall be colored.
12. The work zone area near CPP & area near 50 m³/hr RO plant shall be paved/ concreted.
13. Existing wheel washing facility shall be augmented to a sensor based mechanized system and relocated to main approach road or the unit shall make arrangements so that no vehicle shall bypass the mechanical wheel washing system before exit.
14. The unit shall provide a new sensor based mechanical wheel washing system near the plant exit gate with adequate treatment and recycling facility for the wheel washing system.
15. The unit shall divert the water from coke storage area to the proposed new SRTS and drain near coke storage area to be concreted.



Er. D. Sethi

Environmental Engineer



Er. S.K. Panda

Sr. Environmental Engineer



Er. B.K. Behera

Chief Environmental Engineer

E-mail: rospcb.kalinganagar@ospcboard.org
 Website: www.ospcboard.org
 Tel No. : 06726 221153



REGIONAL OFFICE, KALINGA NAGAR
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]
 AT: Dhabalagiri (Infront of OMC Guest House), POST: Ferro Chrome Project,
 DIST: Jajpur – 755020, Odisha, India

(Analysis Report)

Lab. Ref. No.: WW / 1 / 23 / 09 - 139

Date: 14.09.2023

Name and Address of the Industry / Source : M/s. VISA Steel Ltd.
 At: Kalinga Nagar Ind. Complex,
 Dist Jajpur

Date of Sampling : 08th September, 2023

Sample collected and submitted by : Er. P. K. Behera, RO
 Er. M. M. Sahoo, DEE
 Sri S. Sahu, SSA
 Sri S. S. Dwibedi, JSA

Date of Submission of Sample : 08.09.2023

Sl. No.	Sources of Sampling / Location	Parameters					
		pH	TSS (mg/l)	Cr ⁶⁺ (mg/l)	Phenolic Compounds as Phenol (mg/l)	Cyanide as CN (mg/l)	BOD (mg/l)
01	Outlet of SRTS of M/s. VISA Steel Ltd leading to Culvert No 01	8.0	58.0	0.039	< 0.001	0.004	--
02	Drain discharge of M/s. VISA Steel Ltd. leading to outside near Culvert No. 01	8.0	76.0	0.044	< 0.001	0.004	--
Standards as per CTO No. , issued VLN 4419 / IND - I - CON-5008, dated. 22.03.2023		5.5-9.0	100	0.1	1.0	0.2	--
03	Outlet of STP - 1	7.5	39.0	--	--	--	28
04	Outlet of STP - 2	8.5	89.0	--	--	--	26
05	Outlet of STP - 3	8.0	47.0	--	--	--	23
Standards as per CTO No. , issued VLN 4419 / IND - I - CON-5008, dated. 22.03.2023		6.5-9.0	100	--	--	--	30

*N.B.. Parameters (Phenolic Compounds as Phenol & Cyanide) analysed by availing the facilities of Central Laboratory, Bhubaneswar

Sample Analyzed by:

S. Dwibedi
 JSA


 Regional Officer

ANNEXURE - R1/22



STATE POLLUTION CONTROL BOARD, ODISHA
 (DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVT. OF ODISHA)
 A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar 751012
 EPABX-2560929,2561909, Tel: 2564573,2562368,
 Email : parjshesh1@ospcbboard.org, Website : www.ospcbboard.org

No 14722 /IND-I-CON- 5008Dt 18-09-2023

BySpeed Post / Email:
 vsl@visasteel.com <mailto:mip121@rediffmail.com>

**DIRECTION U/S. 31A OF THE AIR (PCP) ACT, 1981 & U/S. 33A OF
 WATER (PCP) ACT, 1974 AMENDMENTS THEREUNDER.**

WHEREAS, you are operating a ferro chrome plant for operation of Captive power plant (CPP): 75MW (50 MW WHRB+25 MW CFBC), Ferro Chrome plant (FAP Unit-1 &2): 5x16.5 MVA (1,50,000 TPA), Recovered ferro chrome (Metal recovery plant-2 of capacity 30 TPH) – 27 TPD, Recovered Ferro chrome (Harsco metal recovery plant 40 TPH) – 20TPD in the name & style of M/s. Visa Steel Ltd. At: Kalinganagar Industrial Complex. A/Po- Jakhapura. Dist- Jajpur with consent of the Board valid up to 31.03.2025, subject to strict compliance to consent conditions;

AND WHEREAS, your unit was inspected by the officials of Head Office accompanied by the Regional Office, SPC Board, Kalinganagar on dtd. 08.09.2023 to verify the compliance to consent conditions as well as to verify the compliances made w.r.t directions issued to your industry dated 31.07.2023 (copy of IR along with analysis report is enclosed). From the inspection report following non-compliances were observed;

- You have not rectified the CEMS– 6 & 7 installed at GCP outlet of furnace 3 & 4 and furnace 5 as constant data are being transmitted to RT-DAS server of the Board as verified from the IT Cell.
- The settling tank provided near solid waste dump area is found filled up with silt/sludge and most of the areas at solid waste dump site were found covered with vegetation growth. Also the existing SRTS area needs to be cleaned and the clarifier needs to be colored.
- You have made provision to drain out treated surface runoff by pumping through a pipe to outside through Culvert-1; however it is observed that the said pipeline is not adequate to handle the flow required for pumping out the water. Therefore the the diameter of the pipe provided for pumping out the treated surface runoff to outside needs to be increased.
- The drain near surface water collection tank and near the common boundary wall of M/s. KJ Ispat & M/s. JSL are observed to be earthen drains which needs to be made concreted/PCC.
- The approach road near material gate are not concreted which may result in increase in fugitive emission during plying of vehicles.
- The drain near FAP-II area, near solid waste dump area, CPP area are earthen drains, which needs to be made concreted/PCC.
- The Raw Water Treatment Plant (RWTP) needs to be painted.
- You have partially made PCC drain near SRTS area and remaining drains needs to be made concreted/PCC.
- The work zone area near CPP & area near 50 m³/hr Reverse Osmosis (RO) plant has not been paved/ concreted.

P.T.O.....



// 2 //

- j) The existing wheel washing facility needs to be to a sensor based mechanized system and relocated to main approach road and make arrangements so that no vehicle shall bypass the mechanical wheel washing system before exit. Further, you need to provide a new sensor based mechanical wheel washing system near the plant exit gate with adequate treatment and recycling facility for the wheel washing system

AND WHEREAS, from the non-compliances mentioned above, it is observed that you have failed to comply the Consent conditions and provisions u/s 33A of Water (PCP) Act, 1974 and U/s. 31A of the Air (PCP) Act, 1981 and rules framed there under leading to cause problems of pollution;

NOW THEREFORE, by virtue of the power conferred under section 31A of the Air (PCP) Act, 1981 & U/s. 33A of Water (PCP) Act, 1974 as amended thereafter, the competent authority in the State Pollution Control Board, Odisha do hereby directed to comply the followings:

1. Install fixed type automatic water sprinklers at all the Raw Material Handling areas to control the fugitive emission.
2. Provide a new Surface Runoff Treatment System (SRTS) of adequate capacity as an additional measures to treat surface runoff generated from the whole plant area during heavy rain.
3. Provide a new Reverse Osmosis (RO) plant for further utilization of accumulated rain water from the Rain water harvesting pond.
4. The settling tank provided near solid waste dump area shall be cleaned and the connecting drain from the Solid waste dump area to SRTS shall be de-silted and maintained.
5. Increase the diameter of the pipe provided for discharge of the treated surface runoff to outside.
6. Explore possibilities for transfer of seepage water and rainwater from the reservoir for utilization by neighboring industries.
7. The earthen drain near surface water collection tank and near the common boundary wall of M/s. KJ Ispat & M/s. JSL shall be made concreted/PCC.
8. The road near material gate shall be concreted.
9. The earthen drain near FAP-II area, near Solid Waste dump area & CPP area shall be concreted.
10. The approach road near material gate area and Slag breaking area of FAP-II shall be concreted.
11. The settling tank provided near Solid Waste dump area shall be cleaned and clarifier unit of SRTS shall be colored.
12. The work zone area near CPP & area near 50 m³/hr RO plant shall be paved/ concreted.
13. Existing wheel washing facility shall be augmented to a sensor based mechanized system and relocated to main approach road and make arrangements so that no vehicle shall bypass the mechanical wheel washing system before exit.

P.T.O.....

// 3 //

14. Provide a new sensor based mechanical wheel washing system near the plant exit gate with adequate treatment and recycling facility for the wheel washing system.
15. Divert the water from coke storage area to the proposed new SRTS and drain near coke storage area to be concreted.

You are required to furnish action taken report with time line for completion of jobs in compliance to the above direction to the Board within 15 days, failing which appropriate action shall be taken against your industry without giving any further opportunity.

Encl: As above


MEMBER SECRETARY

To

The Director,
M/s. Visa Steel Ltd.,
At- Kalinga Nagar Industrial Complex,
Jakhapura, Jajpur - 755026

Memo No. 14723 /Dt. 18-09-2023 (By Speed Post/E-mail)

Copy forwarded to the Regional Officer, State Pollution Control Board, Kalinga Nagar for information and necessary action.


CHIEF ENV. ENGINEER

